## THE GAUHATI HIGH COURT LEGAL SERVICES COMMITTEE (PRINCIPAL SEAT), GUWAHATI

#### **ADVERTISEMENT**

#### Dated, Guwahati 5th March, 2019.

No. GHCLSC-08/2019/1190 Applications are invited from Indian citizen (as defined in Article 05-06 of the constitution of India) for filling up of the following posts in the Gauhati High Court Legal Services Committee, Gauhati High Court, Guwahati, on contract basis for a period of 6 (six) months (extendable).

Sl. No.	Name of Post	Number of Post	Qualification	Honorarium
1.	Legal Assistant (Contractual) (As per NALSA Scheme Vide NALSA Letter No. L/36/2017/NALSA, Dtd.25/4/2018)	1(one)	Bachelor's Degree in Law from a Recognized University	Rs.25,000/- (Rupees Twenty Five Thousand) Fixed per month

The Prescribe format of Applications along with two passport size photo and all relevant documents may be forwarded to Secretary, Gauhati High Court Legal Services Committee, Gauhati High Court Old Block, 2<sup>ND</sup> Floor, Guwahati, 781001.

#### The Legal Assistant shall, inter alia, perform the following work:

- i. Keep track of all the applications seeking legal aid by convicts through HCLSC on daily basis and maintain data base in soft form.
- ii. Obtain all the documents, preferably soft form, and information of the convicts which are required for filing of appeals before the Supreme Court or the High Court.
- iii. Collect documents of trial courts translated in English immediately.
- Keep track of cases on daily basis in which conviction has been upheld by the High Court.
- v. Get all the documents in digitized format and send to the Supreme Court Legal Services Committee through E-mail, if required by the SCLSC or the convict applies for legal aid in SCLSC through HCLSC.
- vi. Keep regular follow up with the SCLSC and keep track on progress in assigning, finalizing the draft, Appeal and filing of the Appeal including preparation of complete paper book with the requisite translation.
- vii. Any other function, which may be required.

#### General Information:-

- 1. The last date for submission of applications will be on 20.03.2019 during office hours at the office of the Gauhati High Court Legal Services Committee at Guwhati.
- 2. Applications received after the last date of submission due to postal delay or any other reason will be summarily rejected.

- 3. Eligible applicants will be selected for the post through mode of Personal Interview (Date to be Notified).
- 4. No TA/DA shall be paid to the applicants for attending the Personal Interview.
- 5. Incomplete application shall be rejected without assigning any reasons.
- 6. In case of any objection regarding selection of Legal Assistant the decision of the Chairman, Gauhati High Court Legal Services Committee, Guwahati shall be final and binding on all concerned.

**ENCL:** APPLICATION FORM

Registrar (Vigilance), GHC

-Cum-Secretary, Gauhati High Court Legal Services Committee (Principal Seat)

### Copy forwarded for information and necessary action:-

1. The Registrar General, Gauhati High Court, Guwahati.

2. The Registrar (Admn./Judl.), Gauhati High Court, Guwahati.

\_\_\_\_, Gauhati High Court, Guwahati. 3. The Joint Registrar, \_

4. The Secretary to the Hon'ble the Chief Justice, Gauhati High Court, Guwahati.

5. The Member Secretary, Assam State Legal Services Authority.

6. The System Analyst, Gauhati High Court, Guwahati.

He is directed to upload the notice immediately in the official web site of the Gauhati High Court & Gauhati High Court Legal Services Committee.

7. The Private Secretary to Hon'ble Mr. Justice Suman Shyam.

-Cum-Secretary, Gauhati High Court Legal Services Committee (Principal Seat)



# THE GAUHATI HIGH COURT LEGAL SERVICES COMMITTEE 2<sup>ND</sup> FLOOR, GAUHATI HIGH COURT OLD BLOCK MG ROAD, GUWAHATI- 781001.

#### APPLICATION FORM FOR LEGAL ASSISTANT

Application No For Office Use)		Paste latest passport some photograph & sogn the same to be a memor that good of a mount appears on the form and part on the alteriograph
1. Applicant's Name (In Block Letters)	·	
2. Father's / Husband's Nan (In BlockLetters)	me <u>:</u>	
3.Date of Birth	:	
4. Gender	:	
5. Present Address (In Block Letters)	:	
6. Permanent Address: (In Block Letters)		
(a) Mobile No.	:(1)	
	(2)	
(b) E-mail Id	•	

(Signature of the Applicant)

#### 7. Educational Qualifications:

Course	Name of Board/University	Year of Passing	Pass% (Aggregate)
		····	
8. Experience (if any)	·		
9 Enrolment No. (For (Attach an attested copy of	***** ********************************		
10. Whether any Criminal applicant with any Court/	Case/ disciplinary case/con Authority?	nplaint are pendi	ng against the
(a) Yes	No		
(b) If yes, please specify:-			
	Lu.	(Signature	of the Applicant)
	<u>DECLARA</u>	TION	
correct to the best of n	all the statements made in any knowledge and belief. In the stage, my candidature is actions and terms and conditions	he event of any in liable to be canc	formation being found elled. I have read and
Place:			